

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
J M FEED MILLS PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	J M Feed Mills Private Limited
2.	Date of incorporation of corporate debtor	24-02-2010
3.	Authority under which corporate debtor is incorporated / registered	ROC Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74900HR2010PTC040146
5.	Address of the registered office and principal office (if any) of corporate debtor	Village-Kandela, Jind HR 126102
6.	Date of closure of Insolvency Resolution Process	08.08.2025
7.	Liquidation commencement date of corporate debtor	08.08.2025
8.	Name and registration number of the insolvency professional acting as liquidator	Ashok Kumar Gupta IBBI/IPA-003/IP-N00010/2016-2017
9.	Address and e-mail of the liquidator, as registered with the Board	LD-46, PITAMPURA, DELHI-110 0034 emaashokgupt@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	304 D R chamber, 12/56, D B Gupta Road, Karol Bagh, New Delhi-110 005 Email : ip.jmfeed@gmail.com
11.	Last date for submission of claims	08.09.2025

Notice is hereby given that the National Company Law Tribunal Chandigarh Bench has ordered the commencement of liquidation of the **J M FEED MILLS PRIVATE LIMITED** on 08.08.2025.

The stakeholders of J M FEED MILLS PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before **07.09.2025** to the liquidator at the address mentioned against item No.10.

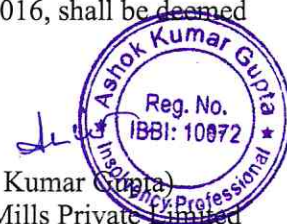
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.

Date: 12.08.2025
Place: New Delhi

(Ashok Kumar Gupta)
Liquidator of J M Feed Mills Private Limited
Reg. No. IBBI/IPA-003/IP-N00010/2016-2017



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(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)		
FOR THE ATTENTION OF THE STAKEHOLDERS OF J M FEED MILLS PRIVATE LIMITED		
RELEVANT PARTICULARS		
Sl. No.	PARTICULARS	DETAILS
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2.	Date of Incorporation of corporate debtor	24-02-2010
3.	Authority under which corporate debtor is incorporated / registered	ROC Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74900HR2010PTC040146
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9.	Address and e-mail of the liquidator, as registered with the Board	LD-46, PITAMPURA, DELHI-110034 amaashokgupta@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	304 D R chamber, 12/56, D B Gupta Road, Karol Bagh, New Delhi-110005 Email : jmfeed@gmail.com
11.	Last date for submission of claims	08.09.2025

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(Ashok Kumar Gupta)
Liquidator of J M Feed Mills Private Limited
Reg. No. IBBI/PA-003/IP-N00010/2016-2017

Date: 12.08.2025
Place: New Delhi